

DIVISION BENCH  
COURT - II

**S-11**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/26(KB)2023  
IA(COMPANIES.ACT)/120(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>SYNCHRONISE SCIENTIFIC GLASS WORKS PVT LTD VS MARTINA BIO GENICS PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**  
Mr. Soumya Ray, Adv. ]

**ORDER**

1. Learned Counsel Mr. Soumya Ray present.
2. **IA(COMPANIES.ACT)/120(KB)2024:**
  - a. Hard copy of this application is not available.
  - b. List this matter on **23<sup>rd</sup> August, 2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**